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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No. 690/2002

New Delhi, this 13th day of March, 2002

Hon'ble Shri S.R. Adige, Vice-Chairman(A)  
Hon'ble Shri Kuldip Singh Member(J)

Ms. Juliet George  
H.No.147A, Pocket E  
LIG Flats, GTB Enclave  
Nand Nagri, New Delhi-110093 .. Applicant

(By Ms. Kittoo Bajaj, Advocate)

versus

Govt. of NCT of Delhi, through

1. Secretary  
Ministry of Health, Delhi  
2. Secretary  
GTB Hospital, New Delhi  
3. Delhi Staff Subordinate Services  
Selection Board, New Delhi .. Respondents

ORDER(oral)

Shri S.R. Adige

Applicant has impugned order dated 3.1.2002 (Annexure R-2) and seeks a direction to the respondents to consider her case as and when they make fresh recruitment to the post of Staff Nurse in preference to freshers and outsiders, keeping in view the length of service and experience put in by her.

2. We have heard applicant's counsel Ms. Kittoo Bajaj who points out that one Ms. Saira Bano and another, whose names figure at Sl.No.12 and 4 respectively in the impugned order dated 3.1.2002, had filed OA No.3244/2001 before this Tribunal, which was disposed of by an order dated 8.2.2002, after hearing both parties, with a direction to respondents to consider the case of those applicants as and when they made fresh recruitment to

the post of Staff Nurse in preference to freshers and outsiders, keeping in view the length of service and experience put in by those applicants under the respondents.

3. In the circumstances, we consider that the interest of justice will be served by disposing of the present OA, without considering it necessary to issue notice to the respondents, in terms of the aforesaid order dated 8.2.2002 in OA No.3244/2001. We order accordingly. No costs.

4. Let a copy of the OA be issued along with this order to <sup>parties</sup> ~~respondents~~.

5. DASTI.

  
(Kuldip Singh)  
Member(J)

  
(S.R. Adige)  
Vice-Chairman(A)

/gtv/